

अन्य कर्मचारियों को आरोप-पत्र दिए गए हैं। जिन परिस्थितियों में चोरी हुई उनका पता राज्य के खुफिया विभाग और केन्द्रीय जांच ब्यूरो से रिपोर्ट प्राप्त होने पर ही चल सकेगा।

Conversion of Airports Into International Airports

3009. SHRIMATI JAYANTI
PATNAIK :
SHRI CHIRANJI LAL
SHARMA :

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether Government have a proposal to convert some airports into International airports ;

(b) whether Government have also a proposal to set up some additional international air terminal at Delhi (near Palam)

and also at some other States ;

(c) if so, the names of the airports proposed to be expanded to international airports and the airports where additional international airports are proposed to be constructed ; and

(d) the financial provision made and time limit fixed for the starting and completion of International air terminals ?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHEED ALAM KHAN): (a) No, Sir.

(b) Yes, Sir.

(c) and (d). It is not proposed to convert any more airport into an international airport. The names of airports where international terminal buildings are being constructed, the financial provision made therefor and the time frame are given below :

Name of the airport	Estimated approx. cost (Rupees in crores)	Likely date of completion
1. International Air Terminal, Palam, Delhi.	95.00	October, 1985
2. International Passenger Terminal Complex (Phase II), Sahar Bombay.	41.23	June, 1985
3. Construction of a new Terminal Building at Trivandrum for handling international passengers.	5.37	December, 1984
4. Construction of an Arrival Hall at Patna for handling international passengers.	14.85	31st August, 1984

In addition, addition and alteration in the existing terminal building at Trichy has been undertaken to provide better facilities for both domestic and international traffic. Phase I of this project involving an expen-

diture of approximately Rs. 12.83 lakhs is likely to be completed by the end of December 1984. It is also proposed to undertake extension of the existing terminal building at Varanasi to provide for improved faci-

ilities for both domestic and international traffic. The cost and time estimates are being finalised.

Introduction of more Vayudoot Services in Gujarat

3010. SHRI NAVIN RAVANI : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) the names of the cities connected with Vayudoot Service in Gujarat ;

(b) whether there is any proposal to introduce more Vayudoot Services connecting some more places in Gujarat particularly in Saurashtra Region ; and

(c) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHEED ALAM KHAN) : (a) Vayudoot operates a daily service connecting Kandla with Bombay.

(b) and (c). It is proposed to link Surat by Vayudoot service during 1984/85.

Survey of Income of Cine Artistes

3011. SHRIMATI PRAMILA DAN-DAVATE : Will the Minister of FINANCE be pleased to state :

(a) whether several cine artistes have been collecting huge amounts from the producers but showing very less amount in their income-tax returns ;

(b) if so, whether Government have surveyed the income of the popular artistes who have been providing incorrect information to the Income-tax authorities ; and

(c) whether the luxurious living, pomp and show, the large estates and the investments made by these popular artistes have had any effect on the Income-tax Officers who have been assessing these cine artistes year after year ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.M. KRISHNA) : (a) Yes, Madam. It has

been found from seized documents in some cases that amounts are being paid to cine artistes in excess of the sums disclosed in their income-tax returns.

(b) Investigations are being made in this regard.

(c) Necessary note of these developments is taken by the assessing authorities for appropriate action under the direct taxes acts.

Money Due from L.I.C. to Insured in Respect of Lapsed Life Insurance Policies

3012. SHRI SATISH AGARWAL : Will the Minister of FINANCE be pleased to state :

(a) the total amount of money due from the Life Insurance Corporation to the insured or their nominees in respect of lapsed life insurance policies till date along with number of such policies ;

(b) the steps taken by the LIC to refund these amounts expeditiously ; and the steps proposed to be taken to refund these amounts expeditiously ; and

(c) the interest payable on these amounts and how it is credited to each account ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JAN-ARDHANA POOJARY) : (a) to (c). When the premium due under a life insurance policy is not paid within the specific days of grace, the policy lapses. However, section 113 of the Insurance Act, 1938, provides that if all the premiums under a policy have been paid for at least three consecutive years, it shall acquire a guaranteed surrender value. The section further provides that such a policy shall not lapse by reason of the non-payment of further premiums but shall be kept alive to the extent of the paid-up sum assured.

It is presumed that information is required in respect of maturity claims under life insurance policies which have become paid-up policies on account of non-payment of further premiums. There were 42,924